

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:134

ANSWERED ON:17.10.2008

NPA OF UTI AND IDBI

Adsul Shri Anandrao Vithoba; Tripathy Shri Braja Kishore

Will the Minister of FINANCE be pleased to state:

- (a) the details of the non-performing assets of the Unit Trust of India (UTI) and Industrial Development Bank of India (IDBI) during each of the last three years;
- (b) whether the Government proposed to restructure UTI and IDBI;
- (c) if so, the details thereof; and
- (d) the time by which the restructuring process is likely to be completed?

Answer

The Minister of State in the Ministry of Finance (Shri Pawan Kumar Bansal)

(a): The details of Gross non-performing assets of the Unit Trust of India (UTI) and IDBI Bank Ltd. for the last three years are as under:

Period UTI IDBI

31.03.2006 3094 1116

31.03.2007 2465 1232

31.03.2008 2109 1565

(Amount Rs. in crore)

(b) to (d): As far as Specified Undertaking of UTI (SUUTI) is concerned, the statutory provisions contained in the Unit Trust of India (Transfer of Undertaking & Repeal) Act, 2002 provide the manner and the process for transfer of the assets and properties representing and relating to the SUUTI to the Central Government. As regards IDBI Bank Ltd., no such proposal for restructuring of the Bank is under consideration of the Government.